

Annexure - 7

Name of the corporate debtor: REFORM FERRO CAST LIMITED Date of commencement of CIRP: 21-11-2022; List of creditors as on: 5-12-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	THE COMMISSIONER OF COMMERCIAL TAXES WEST BENGAL	State	NA	05/12/22	19,36,56,531.00	19,36,56,531.00	Government dues	0	0	No	NA	0	0	0	0	Claim arising out of Assessment proceedings under WB VAT ACT'03. CST Act'56 and West Bengal State tax on Professions, Trades, Callings and Employment Act, 1979 for the period 2009-10, 2010-11 and 2011-12, 2012-13, 2013-14 and 2019-20 and Audit proceedings under WB VAT ACT'03 and CST Act'56 for period 2014-15 Claim yet to be reconciled with the books of the CD
2	The Commissioner, Central Goods & Service Tax and Central Excise Howrah Commissionerate	Central	NA	05/12/22	27,00,389.00	27,00,389.00	Government dues	0	0	No	NA	0	0	0	0	Claim amount pertains to- Occurred during 20.02.2017, 06.03.2017, 16.03.2017, 13.04.2017 & 20.03.2018 as against 43A/43B & Order-in-Original concerned. Tax due Rs. 8,63,985/-, Interest Rs. 8,85,868/- and Penalty Rs. 9,50,836/- Claim yet to be reconciled with the books of the CD
					19,63,56,920.00	19,63,56,920.00								0	0	